(ख) दानापुर छावनी करदाता संघ की ग्रोर से एक ज्ञापन प्राप्त हुग्रा है।

(ग) इस ज्ञापन में कर-निर्धारण समिति के पुनर्गटन, करों के पुनर्निर्धारण के प्रस्ताव की जांच और छावनी कार्यकारी अफसर के तबादले की मांग की गई है।

(६) ज्ञापन में की गई मांगों की अभी जंच की जानी है।

## Air Base of India within the Striking Range of F-16 of Pakistan

4160. SHRI ERA ANBARASU: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the fact that certain Air Bases in India are in the striking range of F-16from any Air Base of Pakistan;

(b) the steps being taken to ward off such a danger; and

(c) whether Government think of starting more Air Bases in South?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). Appropriate measures are being taken to ensure full defence preparedness in the context of acquisition of F-16 aircraft by Pakistan. It is not in public interest to disclose the details of the measures.

### Launching of Satellite for Earth Observation-II

4161. SHRI JAI NARAIN ROAT: Will the PRIME MINISTER be pleased to state:

(a) whether on 19 November, 1981 India performed a hat-trick in space with the launching of the satellite for Earth Observation-II; and

(b) if so, the details thereof and the basic purpose of SEO-II?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) The Indian Satellite, Bhaskara-II (Satellite for Earth Observation-II), was launched on November 20, 1981 from a Soviet Cosmodrome. This is the third Indian Satellite launched during 1981.

(b) Bhaskara-II carries two primary pay-loads namely a TV camera system and a satellite microwave radiometer (SAMIR). It also carries secondary pay-load systems including Data Collection Platform experiment and solar cell and thermal paint experiments. The satellite and all sub-systems are functioning satisfactorily. The TV imageries will be used for earth resources survey experiments for application in forestry, snow cover etc. The microwave radiometer data will be used for experiments related to measurement of sea surface temperature and other meterological parameters such as the moisture content in the atmosphere.

### List of Scheduled Castes and Scheduled Tribes

4162. SHRI JAI NARAYAN ROAT: SHRI P. NAMGYAL: SHRI A. NEELALOHITHA'-DASAN NADAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that statutory lists of Scheduled Caste/Scheduled Tribes are being reviewed;

(b) whether Government propose to introduce a legislation to this effect in Parliament during this session;

(c) if so, the details thereof; and

(d) the criteria adopted for the review of the statutory lists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The question of ameniding the lists of Scheduled Castes and Scheduled Tribes has been under active consideration of the Government.

(b) and (c). All the proposals for the revision of the lists of Scheduled Castes and Scheduled Tribes have been referred to the State Governments/Union Trritory Administrations concerned for comments. In view of Articles 341 and 342 of the Constitution, amendment in the existing lists can be made only by an Act of Parliament. The comments from some of the State Governments/Union Territory Administrations are still awaited. The Bill(s) will therefore be introduced after receipt of full comments from all the States/Union Torritory Administrations.

(d): The criteria adopted for the revision of the lists of Scheduled Castes and Scheduled Tribes is as follows:---

Scheduled Castes: Extreme social, educational and economic backwardness arising out of the traditional practice of untouchability.

Scheduled Tribes: Indications of primitive traits, distinctive culture, geographical isolation, shyness of contact with the community at large and backwardness.

#### Setting up of Mini Cement Plant in India with collaboration of Austria

# 4163. SHRI JAI NARAYAN ROAT: SHRI HARI NATH MISRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Austria has offered its know-how for setting up mini cement plants in India; and

(b) if so, the details in this regard and the terms of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Government have approved of a collaboration agreement between an Indian company and an Austrian company for consultancy services in respect of rotary-kiln-based mini cement plants. The agreement provides for payment for consultancy for three projects.

### Legislation pending for President's Assent

# 4164. SHRI E. K. IMBICHIBAVA: SHRI N. SOUNDARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state what are the Statewise breakup of legislations pending for approval of the President of India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): A statement is laid on the Table of the House.

#### Statement

Statement of State Legislations pending as on 30-11-1981

State	Pending for	Assent
Andhra Pradesh		1
Himachal Pradesh		1
Haryana		1
Karnataka		7.
Kerala		4
Madhya Pradesh		4
Maharashtra		1
Meghalaya		2
Nagaland		1
Orissa		2
Punjab		2
Tamil Nadu		5
West Bengal		17
	Total:	48